

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2152
TO BE ANSWERED ON 6TH MAY, 2016**

PAYMENT OF REMUNERATION TO HEALTH WORKERS

2152. SHRI KALIKESH N. SINGH DEO:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that there has been a delay in the payment of remuneration to health workers under National Rural Health Mission (NRHM), if so, the details thereof and the reasons therefor; and
- (b) the steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a): Public Health being a State subject, the primary responsibility of timely payment of remuneration to health workers under National Rural Health Mission is that of respective State/UT Government. Certain instances of delay in payment of incentives to community health workers namely ASHAs had come to the notice of the Central Government.
- (b): Letters have been sent to States/UTs from time to time to ensure timely payment to ASHAs and this is emphasised during video conference and review visits. Under NHM, support is also provided to States/ UTs to adopt Public Financial Management System (PFMS) for payment to ASHAs, which would ensure transparency and timely payment.

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